Ref : Notice dated 3rd February 2023 for 6th February 2023.

N O T I C E

IN SUPERSESSION OF the notice under reference, **IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person at **Aurangabad Bench** that :

On **Monday, 6th February 2023**

I

The Division Bench headed by the **Hon'ble Smt. Justice Anuja Prabhudessai** will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the Division Bench headed by the **Hon'ble Shri. Justice R. V. Ghuge**.

II

The Division Bench headed by the **Hon'ble Smt. Justice Vibha V. Kankanwadi** will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the Division Bench headed by the **Hon'ble Shri. Justice Mangesh S. Patil**.

III

The **Hon'ble Shri. Justice Abhay S. Waghwase** will sit singly and take up matters pertaining to Single Bench as per the Board to be notified separately.

IV

The **Hon'ble Shri. Justice R. M. Joshi** will sit singly and take up matters pertaining to Single Bench as per the Board to be notified separately.

On Tuesday, 7th February 2023

I

The Division Bench headed by the **Hon'ble Smt. Justice Vibha V. Kankanwadi** will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the Division Bench headed by the **Hon'ble Smt. Justice Anuja Prabhudessai**.

II

The **Hon'ble Shri. Justice Abhay S. Waghwase** will sit singly and take up matters pertaining to Single Bench as per the Board to be notified separately.

High Court, Appellate Side,	)	By Order,
Bombay.	)	Sd/-
	)	(H. M. Bhosale)
Date : 3rd February 2023	)	Registrar (Judl-I)